

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-23/2005/902/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the 27th January, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your Letter No.DJT/2023/851, dated 25.01.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.01.2023 with station leave permission, from the afternoon of 26.01.2023 till the morning of 01.02.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-23/2005/903/A, dated 27.01.2023

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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